

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-731(ND)2018

CORAM:

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2019.

NAME OF THE COMPANY: M/s. Concept Incorporation V/s. M/s. DCP India Pvt. Ltd.

SECTION: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner: Counsel for the Petitioner

Present for the Respondent: None

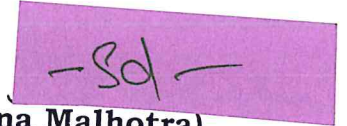
ORDER

CA 1549/2019 has been filed by the intervenor. Notice be issued to the Operational Creditor as well as to the Corporate Debtor.

To come up for further consideration on 3rd January, 2020.



(L. N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)